

(d) Completion of ongoing projects has been accorded high priority in the Approach Paper to the Tenth Five Year and a moratorium on launching new projects until at least a minimum number of partially completed projects are brought to completion has been suggested.

Financial assistance to A.P.

1943. SHRI R. SARATH KUMAR: Will the PRIME MINISTER be pleased to state:

(a) the details of the schemes submitted by Andhra Pradesh Government for financial assistance during each of the last three years;

(b) the action/decision taken by Government on the said schemes; and

(c) the amount sanctioned and released for the same schemes during the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRIMATI VASUNDHARA RAJE): (a) to (c) The schemes submitted by the State Government form an integral part of Annual Plan proposals. The plan sizes, as agreed to by Planning Commission, for the proposals, submitted by the Andhra Pradesh Government during the last three years *i.e.*, 1998-99; 1999-2000 and 2000-01 are Rs. 4678.95 crore, Rs. 5480.00 crore and Rs. 7708.00 crore respectively. The Additional Central Assistance (ACA) sanctioned and released to the Government of Andhra Pradesh in addition to this, during the preceding three years is given in the enclosed Statement.

Statement*Details of ACA Released to Andhra Pradesh during the last three years*

(Rs. in crore)

Year	Name of Scheme for which ACA sought	Amount of ACA sanctioned	released
1998-99	For University of Health Sciences-Library Services	1.00	1.00
	For Centre of Economic and Social Studies (CESS), Hyderabad	1.00	1.00
	For preparation of State Human Development Report	0.25	0.25
1999-2000	Andhra Pradesh Monitoring System	11.00	11.00
	Link Roads Development in Puttaparthi Village, Annantpur Distt.	0.511	0.511
2000-2001	For reconstruction of outfall sluices across flood banks of the branches of river Godavari	5.00	5.00

Development Schemes

1944. SHRI RAJIV RANJAN SINGH 'LALAN':

SHRI RAM JETHMALANI:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that many schemes pertaining to development are under consideration of the Planning Commission for approval;

(b) if so, the number of these schemes, upto September, 2001 and since when each scheme is under consideration; and

†Original notice of the question was received in Hindi.